

**Gold Smuggling in West Bengal**

1806. { Shri Ghosal:  
Shri B. Das Gupta:

Will the Minister of Finance be pleased to state the value of smuggled articles including gold and jewels seized so far in West Bengal since 1954?

The Deputy Minister of Finance (Shri B. R. Bhagat): The value of smuggled articles including gold and jewels seized in West Bengal since 1954 is as given below:

1954	Rs. 51,41,055
1955	Rs. 37,19,670
1956	Rs. 43,03,703
1957	Rs. 52,60,149
1958 (upto 28-2-58)	Rs. 5,70,151
Total	Rs. 1,89,94,728

**Excise Duty on Tobacco**

1807. { Shri Ghosal:  
Shri B. Das Gupta:

Will the Minister of Finance be pleased to state the amount of excise duty on tobacco collected from Cooch-Bihar since 1952?

The Deputy Minister of Finance (Shri B. R. Bhagat): The information is given below:

Year	Amount Rs.
1952-53	61,17,623
1953-54	50,77,366
1954-55	50,97,755
1955-56	59,80,673
1956-57	55,56,448
1957-58	42,78,282

(up to February '58)

Total 3,21,08,147

**Grants for Improvement of Education in Orissa**

1808. Shri Kumbhar: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that the Orissa Government have submitted a

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memorandum to the Union Ministry of Education asking for assistance in the form of a *ad hoc* grants for improvement of education in the state; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) The matter is under consideration.

**PAPERS LAID ON THE TABLE****REPORT OF TRADE MARKS ENQUIRY COMMITTEE AND REPORT ON TRADE MARKS LAW REVISION**

The Minister of Commerce and Industry and Finance (Shri Morarji Desai): I beg to lay on the Table a copy of each of the following Reports:—

(1) Report of the Trade Marks Enquiry Committee, 1954. [Placed in Library. See No. LT-622/58].

(2) Report of Shri Justice N. Rajagopala Ayyangar on Trade Marks Law Revision, 1955. [Placed in Library. See No. LT-623/58].

**STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES**

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table a copy of each of the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

(1) Supplementary Statement No. I—Fourth Session, 1958.

(2) Supplementary Statement No. IV—Third Session, 1957.

(3) Supplementary Statement No. X—Second Session, 1957.

(4) Supplementary Statement No. XI—First Session, 1957.

[See Appendix VI, annexure Nos. 49, 50, 51 and 52].